

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated- Guwahati, the 2nd March, 2017

No **HC.VII-104 (Pt.-IV)/2011/ 827** /A ### On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following Public Prosecutors / Additional Public Prosecutors/ Assistant Public Prosecutors to attend the Skill Development Programme, scheduled to be held on 19.03.2017 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) –

Sl. No.	Name of the Public Prosecutors / Additional Public Prosecutors/ Assistant Public Prosecutors	District / SubDivision
1.	Smti. Joyshri Barua, P.P.	Bongaigaon
2.	Shri Nazir Hussain, Addl. P.P.	
3.	Smti. Pompa Chatterjee, Asstt. P.P.	
4.	Shri Anuj Barua, Addl. P.P.	Sonitpur, Tezpur
5.	Shri Bandna Boro, Asstt. P.P.	
6.	Smti. Barnali Chetia, Addl. P.P.	Gohpur
7.	Shri Dilip Kr. Nath, Asstt. P.P.	Kamrup (M)
8.	Shri Sabina Yasmin, Asstt. P.P.	
9.	Kiran Talukdar, Asstt. P.P.	
10.	Shri Diganta Das, Asstt. P.P.	
11.	Smti. Barasa Saikia, Asstt. P.P.	
12.	Shri Lakhyajit Pathak, Asstt. P.P.	
13.	Shri Jitumoni Tamuli, Asstt. P.P.	
14.	Shri Hiranya Kr. Choudhury, Addl. P.P.	Kamrup (R), Rangia
15.	Shri Debajit Saikia, Addl. P.P.	
16.	Smti. Nibedita Barua, Addl. P.P.	Tinsukia
17.	Shri Amarjeet Kakati, Addl. P.P.	
18.	Shri Sahid Akhtar, Asstt. P.P.	
19.	Smti. Barnali Konwar, Asstt. P.P.	
20.	Shri Phatik Ch. Barua, P.P.	Dhemaji
21.	Shri Bipul Gogoi, Asstt. P.P.	
22.	Shri Nabajyoti Gogoi, Asstt. P.P.	
23.	Shri David Taye, Asstt. P.P.	
24.	Shri Prabin Thengal, P.P.	Golaghat
25.	Shri K.P. Singha, Addl. P.P.	
26.	Shri N.N. Hazarika, Addl. P.P.	
27.	Md. Sahidur Rahman, Addl. P.P.	
28.	Shri Plabon Bhuyan, Asstt. P.P.	
29.	Shri Aditya Sarma, Addl. P.P.	Bokakhat
30.	Mrs. Manika Barua, Asstt. P.P.	
31.	Smti. Biva Phukan, P.P.	Nagaon

32.	Smti. Soroj Rajkhowa Saikia, Addl. P.P.	
33.	Shri Manas Jyoti Neog, Addl. P.P.	
34.	Shri Sahidul Islam, Addl. P.P.	Goalpara
35.	Shri Taslim-ul-Haque, Asstt. P.P.	
36.	Hemantika Das, Asstt. P.P.	
37.	Shri Ranjit Kalita, Asstt. P.P.	Barpeta, Bajali
38.	Smti. Dhira Devi, Addl. P.P.	
39.	Smti. Dipanjali Devi, Asstt. P.P.	
40.	Maniruj Zaman, P.P.	Dhubri
41.	Shri Murad Hussain, Asstt. P.P.	
42.	Tapan Bhattacharjee, Addl. P.P.	Bilasipara
43.	Shri Karuna Kanta Das, P.P.	Chirang
44.	Shri Deepak Kr. Das, Addl. P.P.	
45.	Md. Nur Md. Talukdar, Asstt. P.P.	

Further, the following Public Prosecutors / Additional Public Prosecutors of the Hon'ble Gauhati High Court are also nominated to attend the aforesaid programme-

Sl. No.	Name of the Public Prosecutors / Additional Public Prosecutors/ Assistant Public Prosecutors
1.	Shri Partha Pratim Baruah, P.P
2.	Shri Kumud Konwar, Addl. P.P.
3.	Shri Bankim Sarma, Addl. P.P.
4.	Shri Tapash Kumar Mishra, Addl. P.P.
5.	Shri Naba Kumar Kalita, Addl. P.P.
6.	Smti. Santana Mudoj Baruah, Addl. P.P.
7.	Shri Makhan Phukan, Addl. P.P.

The nominated Public Prosecutors / Additional Public Prosecutors/ Assistant Public Prosecutors are to report at the venue at 09:00 AM positively on 19.03.2017.

The details of the programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No.HC.VII-104 (Pt.-1)/2011/828-841/A, dated 02.03.2017
Copy forwarded for information and necessary action to:

1. The Registrar (Vigilance / Admn.) Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

3. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Bongaigaon / Sonitpur, Tezpur / Tinsukia / Dhemaji / Golaghat / Nagaon / Goalpara / Barpeta / Dhubri / Chirang.

He / she is requested to ensure circulation of the Notification to the nominated Public Prosecutors / Additional Public Prosecutors/ Assistant Public Prosecutors of his / her respective District accordingly.

4. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
5. The Research Officer, Judicial Academy, Assam.
6. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
7. The Administrative Officer, Judicial Academy, Assam. **He is requested to circulate the Notification amongst the nominated Public Prosecutors / Additional Public Prosecutors of the Gauhati High Court, Guwahati.**
8. The Secretary, NEJOTI.
9. The Chief Security Officer, Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

2.3.17

Registrar (Judicial)